NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

MA 695/2017 IN CSP 636/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.01.2018

NAME OF THE PARTIES: Pravir Polymers Pvt.Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1 (Ach Abril 8:ngh Abrolate for Applicant

(Towar Applicant

<u>ORDER</u>

MA 695/2017 in CSP No. 636/230-232/NCLT/MB/MAH/2017

At request of the Applicant's Counsel, list this matter on 01.02.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR

Member (Judicial)